

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01069/2016

Jabalpur, this Friday, the 16th day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Narendra Kumar Pandey, S/o Shri Thakur Prasad Pandey,
Aged about 48 years, Occupation Agriculturist/Employee,
R/o Village Booshi, (Tiwari Gawan) Post Office Badokhar,
Tahsil Churhat, Distt. Sidhi (MP) **-Applicant**

(By Advocate –**Shri Prabhakar Singh**)

V e r s u s

1. State of Madhya Pradesh, Through Secretary,
Revenue Deptt. Vallabh Bhawan, Bhopal (MP)
2. D.R.M. Officer, Department Commercial/
Personnel Branch, West Central Railway Circle,
Through D.R.M., Infront of High Court Jabalpur,
M.P., Pin 482002
3. Namo Pandey, S/o Shri Rajeshwari Prasad Pandey,
Aged about 26 years, R/o Village Booshi
(Tiwari Gawan) Post Office Badokhar,
Tahsil Churhat, Distt. Sidhi (MP)
4. The Union of India, through General Manager,
West Central Railway, Indira Market,
Jabalpur, M.P., Pin No. 482002 **- Respondents**

(By Advocate –**NONE**)

O R D E R (Oral)

The applicant has filed Misc. Application No. 200/986/2019
praying for withdrawal of this Original Application.

2. Accordingly, the Misc. Application No. 200/986/2019 is allowed and the applicant is permitted to withdraw this Original Application

3. The Original Application is dismissed as withdrawn.

(Navin Tandon)
Administrative Member

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